

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE CREDITORS OF
SHIVA DYESTUFF PRIVATE LIMITED (Under CIRP)****RELEVANT PARTICULARS**

1.	Name of corporate debtor	SHIVA DYESTUFF PRIVATE LIMITED
2.	Date of incorporation of the corporate debtor	02.04.1990
3.	Authority under which the corporate debtor is incorporated /registered	Registrar of Companies, Ahmedabad
4.	Corporate Identity Number / Limited Liability Identification Number of the corporate debtor	U24110GJ1990PTC098261
5.	Address of the registered office and principal office (if any) of the corporate debtor	Plot No. 6104/A2-11, GIDC, Bharuch, Ankleshwar, Gujarat, India - 393002.
6.	Insolvency commencement date in respect of the corporate debtor	13.03.2026
7.	Estimated date of closure of the insolvency resolution process	09.09.2026
8.	Name, address, email address and the registration number of the interim resolution professional	Mr. Pankaj Khetan Registration No: IBBI/IPA-002/IP-N00010/2016-2017/10014, Corresponding email id-cirp.shivadyestuff@gmail.com Email- ippankajkhaitan@gmail.com Address-K-37/A, Kailash Colony, Basement, New Delhi,110048 Correspondence Address: 824, Sector-14, Gurugram, 122001.
9.	Last date for submission of claims	27.03.2026

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench, has ordered the commencement of a Corporate Insolvency Resolution Process against Shiva Dyestuff Private Limited (Under CIRP) on 13.03.2026.

The creditors of Shiva Dyestuff Private Limited (Under CIRP) are hereby called upon to submit proof of their claims on or before 27.03.2026 to the Interim Resolution Professional at the address mentioned against item 8.

The financial creditors shall submit their proofs of claim only by electronic means. All other creditors may submit proof of claim in person, by post, or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-**Pankaj Khetan****Interim Resolution Professional
Shiva Dyestuff Private Limited****Date: 14.03.2026
Place: New Delhi**